

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MANTRI TECHZONE PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shore Dwellings Private Limited
2.	Date of incorporation of corporate debtor	28/09/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140KA2007PTC044006
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 41 Vittal Mallaya Road Bangalore-560001,Karnataka
6.	Insolvency commencement date in respect of corporate debtor	23.06.2023
7.	Estimated date of closure of insolvency resolution process	20.12.2023, (180 days commencing from 23.06.2023)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajesh Kumar Parakh Reg. No.: IBBI/IPA-001/IP-P00272/2017-18/10516 AFA valid upto:16.02.2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	5/51,2 nd Floor, WEA, Karol Bagh New Delhi-110005 India EmailId.:-parakh.rajesh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: - Ground Floor, No. 8, 'VK Commerce', 3 rd main, Rajajinagar Industrial Estate Bengaluru- 560010 Email :- cirp.sdpl@gmail.com
11.	Last date for submission of claims	07.07.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Surender Devasani, (Regn No. IBBI/IPA-001/IP-P00775/2017-2018/11348) 2. Ms. Rajini G N (Regn. No. IBBI/IPA-002/IP-N01179/2021-2022/13954) 3. Mr. Narayana Kamma (Regn. No. IBBI/IPA-002/IP-N01072/2020-2021/13429)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: http://www.ibbi.gov.in/home/downloads b) Details of authorized representative: 1. Mr. Surender Devasani Address: 1436, Anasuya Nilaya, 2nd Floor, 8th Cross, 10th Main, BTM 2nd Stage, Bangalore, Karnataka-560076 Email: surenderdevasani@gmail.com 2. Rajini G N Address: Sy. No 7/16, No. 3, Manjunatha Complex,4th Main, SSA Road, Hebbal, Professional Courier Building, Bangalore-560024, Karnataka Email: torajinign@gmail.com 3. Mr. Narayana Kamma Address: E-1807, Leo, Brigade Gateway Apartments,Dr. Rajkumar Road, Malleshwaram-West Orion Mall, Bangalore-560055, Karnataka Email: kln6019@gmail.com

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench at Bengaluru has ordered the commencement of a corporate insolvency resolution process of Shore Dwellings Private Limited vide Order dated 23.06.2023.

The creditors of Shore Dwellings Private Limited are hereby called upon to submit their claims with proof on or before 07.07.2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26.06.2023
Place: New Delhi



Rajesh Kumar Parakh
Rajesh Kumar Parakh
Interim Resolution Professional for Shore Dwellings Private Limited
IBBI/IPA-001/IP-P00272/2017-18/10516